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Title: Demand to protect the interest of the farmers and fishing communities of Kerala.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, I wish to invite the attention of this august House to the apprehensions which have developed in the minds of the people due to the approval of the ASEAN Agreement by the Union Cabinet. The farming and fishing sectors of Kerala are anxiously waiting for a clarification from the Government of India about the pact, which is negatively affecting the farmers in rubber, tea, coffee, coconut, spices and marine sectors.

Kerala is facing a great trouble especially in the field of agriculture. Adding to that is this pact, which will affect negatively the future of farmers in Kerala. Therefore, I urge upon the Government to give an early clarification for the protection of the farmers in India, and especially in Kerala.

MADAM SPEAKER: Shri P. Karunakaran, Shri Jose K. Mani and Shri M.B. Rajesh are allowed to associate with this matter.

...(Interruptions)

SHRI P.C. CHACKO (THRISSUR): Madam, I also want to associate with this matter. ...(Interruptions)

MADAM SPEAKER: You may also associate yourself with it.

...(Interruptions)

MADAM SPEAKER: Please send a slip and associate yourselves with it.